

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA



O.A/350/1199/2016

Date of Order: 16.04.2021

Coram: Hon'ble Dr. NanditaChatterjee, Administrative Member

PRIYANKA KARMAKAR

--Applicant

-Vs-

CPWD

--Respondents.

For The Applicant(s): NONE

For The Respondent(s): MS. P. GOSWAMI

O R D E R (O R A L)

Per: Dr. NanditaChatterjee, Member (A):

None appears on behalf of the applicant despite repeated calls.

2. It appears from records that none had appeared on behalf of the applicant on several occasions, therefore, it appears that the applicant has lost interest to pursue the matter any further and, accordingly, the matter is dismissed for default invoking Rule 15 (1) of the CAT (Procedure) Rules, 1987.

3. Ld. counsel for the respondents is present.


(NanditaChatterjee)
Member (A)

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